

In the National Company Law Tribunal
Bengaluru, Special Bench

C.P. (IB)/40(BEN)2021

Court No. 1

Item No. 3

IBC Section 59

In the matter of:

DIRECT EDUCATIONAL TECHNOLOGIES INDIA
PRIVATE LIMITED

.....Petitioner

V/s

.....Respondent

Order delivered on ..16/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)
Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI PARAMESHWAR G BHAT, PCS

For Respondent(s):

NONE

Order

Heard Shri Parameshwar G. Bhat, learned PCS for the Petitioner, through
Video Conferencing.

Order Reserved.

Member (T)

Member (J)

Krishna

Recd 16/4
Prave
Verified
16/4/21
Court Officer